



Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. Shridhar Prabhu  
Mr. Anantha Narayana M.G.

**A.No. 49 of 2013**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Neha Garg for  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. Shridhar Prabhu  
Mr. Anantha Narayana M.G.

**A.No. 144 of 2014 & IA No. 244 of 2014**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Neha Garg for  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. Shridhar Prabhu  
Mr. Anantha Narayana M.G.

**Appeal Nos.368 of 2017& IA No. 746 of 2017**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Neha Garg for  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. Shridhar Prabhu  
Mr. Anantha Narayana M.G.

**ORDER**

List this batch of appeals for hearing on **04.09.2018**, as agreed by the learned counsel appearing for the parties.

**(S.D. Dubey)**  
**Technical Member**  
*Bn/pr*

**(Justice N.K. Patil)**  
**Judicial Member**